



\$~10 (company matter)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ C.A. NO. 675/2020 in CO.PET. 329/2011

IFCI FACTORS LTD.

...Petitioner

Through:

versus

KOUTONS RETAIL INDIA LTD.

... Respondent

Through: Ms. Ruchi Sindhwani, Sr.Standing  
Counsel with Ms. Megha Bharara,  
Adv. for the Official Liquidator

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**ORDER**

%

**14.12.2020**

(Video-Conferencing)

Renotify on 23<sup>rd</sup> December, 2020.

**C. HARI SHANKAR, J.**

**DECEMBER 14, 2020/kr**